

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

IA 61956/2019, 61960/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 10615/2019

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

GYANENDRA KUMAR & ANR.

Respondent(s)

IA No. 61960/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 61956/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-04-2022 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR

For Respondent(s)

Mr. Shekhar Kumar, AOR
Ms./Mr. Janme Jay, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

The office report indicates that Respondent No.1 has already filed the counter affidavit. Respondent No. 2 has been served through Ld. Standing Counsel representing Central Agency on 17.2.2020, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SAURABH PARTAP SINGH LALER
Registrar